

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.07.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	Pankaj Jain

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	Abhishek Parihar-R2
3.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	Ankit Anandraj Shah Varun Gupta
4.	Comp. App. (AT) No. 60 of 2022	Kimberley Engineers Pvt. Ltd. Vs. Manoj Khimji Katira & Ors.	Udit Kishan	Chetan Kapadia Smriti Churiwal Pooja Gera Nitin Jain-R1

For Hearing

5.	Comp. App. (AT) (Ins) No. 771 of 2021	Uniexcel Limited Vs. Uniexcel Developers Pvt. Ltd	Rachit Batra	Saurabh Kalia
6.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

7.	Comp. App. (AT) No. 77 of 2022	The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S.a r.I. & Ors.	Daizy Chawla	Vijayendra Pratap Singh Raghav Chadha Raghav Seth-R1
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After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

8.	Comp. App. (AT) (Ins) No. 241 of 2022 & I.A. No. 842 of 2022 (PH)	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
9.	Comp. App. (AT) (Ins) No. 242 of 2022 (PH)	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
10.	Comp. App. (AT) (Ins) No. 243 of 2022 (PH)	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	Rakhi P. Paul Rakhi P. Paul Robin Sirohi

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar